



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/285/2022 FIXED	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	WITH Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
3	PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH I.A.(Civil)/2833/2022 in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
4	WP(C)/6858/2022 FIXED, AT 2:00 PM	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
ADMISSION				
5	WA/110/2021 CAVT. NO.02902/021, FIXED, CAVT./290/2021	THE STATE OF ASSAM AND 6 ORS. Versus HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
6	WA/100/2022 FIXED	MANDIRA DEBNATH Versus THE STATE OF ASSAM 4 ORS.	MR.A K RAY MR.I GOGOI MISS T DAS	SC, K A A C SC, HEALTH
7	WA/111/2022 FIXED	ABDUL BASIT TAPADAR Versus SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP MR. J M A CHOUDHURY

8	WA/232/2022 FIXED	SEKHAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
9	WA/305/2022 FIXED, CAVT./72/2021	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
	WITH I.A.(Civil)/2861/2022 in WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
10	WA/332/2022 FIXED	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
11	WA/344/2022 FIXED	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR	DY.S.G.I.
12	WP(C)/4100/2022 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. A GANGULY MR. A DHANUKA ASSTT.S.G.I.
ORDERS				
13	WA/44/2018 FIXED	JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	WITH I.A.(Civil)/655/2018 in WA/44/2018	MD JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
14	WA/119/2018 FIXED	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
15	PIL/6/2019 FIXED	SAMSUL ISLAM MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
16	PIL/10/2021 FIXED	RABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
17	Mat.App./17/2021 FIXED	BIKRAMJIT DAS Versus SMTI. JHUMA DAS	MR R DHAR MS. M DAS	MS. S B CHOUDHURY MR. S K DAS MR. S K DAS MR. N R AHMED
18	PIL/17/2021 FIXED	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS B DEVI (r-11)
19	Mat.App./19/2021 FIXED, WITH LCR	PHANINDRA KUMAR DAS Versus SMTI DIPTI RANI DAS	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR N P DAS MR. D K BAIDYA MS. C CHOUDHURY MS. M PAUL MR. P MAJUMDAR MR. R BARTHAKUR
20	PIL/70/2021 FIXED	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, FOREST SC, BTC

21	Mat.App./26/2022 FIXED	AMARJYOTI KAKOTY Versus DR. PRIYANKY BORDOLOI	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	
	WITH I.A.(Civil)/2356/2022 in Mat.App./26/2022	AMARJYOTI KAKOTY Versus PRIYANKY BORDOLOI	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	
22	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
23	WA/267/2022 FIXED	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM
24	Cont.Cas(C)/310/2022 FIXED	DURGESH KUMAR PATEL Versus GIRISH CHANDRA MURMU	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	
25	Cont.Cas(C)/450/2022 FIXED	SANJIB SARMA AND 19 ORS. Versus NIRAJ VERMA AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	MR. B GOGOI MR P NAYAK MR A CHALIHA
26	I.A.(Civil)/2305/2022 FIXED in WA/8528/2022 WITH WA/8528/2022 (Filing Number)	RANJAN TAMULI Versus HARESH CHANDRA SARMAH AND 5 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	SC, SEC. EDU. MR. A DEKA
		RANJAN TAMULI Versus HARESH CHANDRA SARMAH AND 5 ORS. F	MR. B CHAKRABORTY	
27	I.A.(Civil)/2524/2022 FIXED, WITH CONT.CAS(C)/530/2019 (D/O) in Cont.App.(C)/8817/2022 WITH Cont.App.(C)/8817/2022 (Filing Number)	RUPAN GOPE Versus SAUNDARYYA PRASAD DUTTA	MR. I A TALUKDAR MR. B HUSSAIN	MR M Z AHMED
		RUPAN GOPE Versus SAUNDRYYA PRASAD DUTTA E HEARING	MR. I A TALUKDAR	
28	WA/411/2013 FIXED	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
	WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM
29	PIL/76/2018 FIXED	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, F.DEPTT. SC, BTC ASSTT.S.G.I.

30	WA/27/2019 B/O	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
31	WA/247/2019 FIXED	MRS. SWAPNA KALITA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR DEBA KUMAR DAS MR K SINGH MR K SINGH	MR T CHAKRABORTY MR. D CHOUDHURY SC, A G V B
32	Mat.App./9/2020 FIXED, WITH LCR	SHRI HIMANGSHU BARMAN Versus SMTI DIPIKA DAS BARMAN	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
33	WA/239/2021 FIXED	THE GENERAL MANAGER (CONS) AND ANR. Versus M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS.	MR G GOSWAMI	MR. R HUSSAIN (R-3,4,5,6) MRS. S ROY (R-3,4,5,6) MR. A A AHMED (R-3,4)
	WITH I.A.(Civil)/1072/2022 in WA/239/2021	M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS. Versus THE GENERAL MANAGER (CONS) AND ANR.	MR. R HUSSAIN MR. A A AHMED (R-3,4)	
34	WA/257/2021 FIXED	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM
35	WA/292/2021 FIXED	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
36	WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
37	WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
38	WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
39	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
40	WA/50/2022 FIXED, CAVT./1035/2019	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
41	WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM

42	WP(C)/91/2022 FIXED	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
43	WA/129/2022 FIXED	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	MR. R K D CHOUDHURY C.G.C. MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
44	WA/226/2022 FIXED	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MRS. K DEVI MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM MR. S D PURKAYASTHA (r- 6) MS. S PHUKAN (r-6)

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 07-11-2022 TO 18-11-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4857/2019 FIXED, WITH LCR	MOMOTAZ BEGUM Versus UNION OF INDIA AND 5 ORS	MS B GOGOI MS. M DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/4711/2022 FIXED, WITH LCR	USHA RANI DAS @ USHA DAS Versus THE UNION OF INDIA AND 7 ORS	MR S DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	WP(C)/565/2022 FIXED, WITH LCR	MUSTT ABIRAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MRS S MALAKAR MS A BORAH MS. J GHOSH MS. R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/3992/2022 FIXED, WITH LCR	ALEYA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
5	WP(C)/5099/2022 FIXED	TAPIR TAMUT Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. L PERME MR. H TAYO	MR. M PERTIN MS. SOMILA GA, AP

HEARING

6 WP(C)/968/2021 WITH LCR
AKHLIMA @ AKLIMA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS
MR Z HUSSAIN
MR. A T SARKAR
SYED BURHANUR RAHMAN
MR A W AMAN
MR. J ABBAS
MS. R RAHMAN
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

WITH
I.A.(Civil)/1075/2021
in WP(C)/968/2021

AKHLIMA @ AKLIMA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

SYED BURHANUR RAHMAN
MR A W AMAN
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

STAY MATTERS

7 WP(C)/6421/2021 WITH LCR
MD. NUR ISLAM
Versus
THE UNION OF INDIA AND 5 ORS
MR Z HUSSAIN
MR. J ABBAS
MR S A BARBHUYAN
GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

8 WP(C)/3567/2022 WITH LCR
MD EKRAM ALI
Versus
THE UNION OF INDIA AND 5 ORS
MS P AGARWAL
MR. B J DAS
GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

9 WP(C)/3903/2022 WITH LCR
MUSTT ABEDA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS
MS P AGARWAL
MR. B J DAS
MR. S AHMED
GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/7109/2022 PERSONAL APPEARANCE. FIXED	DIPAK SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM
<u>ADMISSION</u>				
2	WP(C)/2367/2016 FIXED	SMTI JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR. A R SIKDAR (R5) MR.B K SARMA SC, SOCIAL WELFARE
3	WP(C)/4570/2022 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
<u>ORDERS</u>				
4	WP(C)/5623/2021 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
5	WP(C)/89/2022 B/O	PANKAJ DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, HEALTH

HEARING

6	WP(C)/6723/2013 WITH W.A. NO./293/1997(D/O) WITH W.A. NO./527/1996(D/O) WITH C.R. NO./1366/1994(D/O) FIXED	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(-9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	WITH MC/78/1997 in WP(C)/6723/2013	L CHETIA Versus M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
7	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
8	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
9	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
10	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
11	Review.Pet./156/2017 REV.PET 135/2004 WP(C) 9299/2004 WP(C) 5072/2007 (ALL D/O)	THE STATE OF ASSAM Versus SRI DIMBESWAR BARUA and 6 ORS	MR.T C CHUTIA ADDL. SR. GA, ASSAM	
12	WITH WP(C)/5066/2016	DIMBESWAR BARUA and 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM SC, PENSION
13	WP(C)/1869/2017 FIXED	SHARMILA BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN	GA, ASSAM(R-1) MR.A THAKURR-2,3

14	WP(C)/5834/2017 B/O	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
15	WP(C)/32/2019 FIXED	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
16	WP(C)/229/2020 B/O	SIEAKTE CHOREI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR H K DAS MR. U PATHAK MR. D J DAS MR A K DAS	GA, ASSAM MR R DHAR, SC, WT & BC MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, ADDL. SR. GA, ASSAM (R-2,4) MR P NAYAK,SC, FINANCE (R-1,3 & 5)
17	WP(C)/677/2021	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5497/2022 B/O	DAMAYANTI BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE SC, BTC
2	WP(C)/6829/2022 FIXED	FARIDA PARVEEN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, EDU
ORDER (STAY VACATING)				
3	I.A.(Civil)/2759/2022 FIXED in WP(C)/3865/2022 WITH WP(C)/3865/2022	SHAMEZ UDDIN Versus JAKIR HUSSAIN KHAN AND 6 ORS. JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR MR. M I HUSSAIN (r-8) MR. S M RAHMAN (r-8) MR R DAS N. UDDIN (r-8)
4	I.A.(Civil)/2761/2022 FIXED in WP(C)/3518/2022 WITH WP(C)/3518/2022	MD. ASHAK ALI Versus ABDUR ROAF AND 6 ORS. ABDUR ROAF Versus THE STATE OF ASSAM AND 7 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR (r-8) MR R DAS (r-7)
5	I.A.(Civil)/2816/2022 FIXED in WP(C)/3876/2022	NAZRUL ISLAM, Versus SORIF UDDIN AND 7 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU GA, ASSAM

	WITH WP(C)/3876/2022	SORIF UDDIN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. D F A AHMED (R-7 & 8) MR. J LASKAR MR R DAS
	WITH I.A.(Civil)/3265/2022 in WP(C)/3876/2022	ABDUR RAHIM Versus SORIF UDDIN AND 7 ORS.	MR. D F A AHMED	SC, ELEM. EDU
6	I.A.(Civil)/3031/2022 FIXED in WP(C)/5862/2022	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, SEC. EDU. GA, ASSAM
	WITH WP(C)/5862/2022	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
7	I.A.(Civil)/3194/2022 B/O in Cont.Cas(C)/103/2022	MUNTAZ ALI AHMED Versus SMTI. BIJOYA CHOUDHURY, ACS	MR. U K NAIR	MR S M T CHISTIE
	WITH Cont.Cas(C)/103/2022	MUNTAZ ALI AHMED Versus SMTI. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
<u>ADMISSION</u>				
8	WP(C)/771/2016 FIXED	MD. GOLENUR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SECONDARY EDUCATION GA, ASSAM
9	WP(C)/1903/2018 FIXED	SUNITA KUMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MS. S N RENGMA	SC, SEC. EDU. MR. A GANGULY (R-7) MS. S KEMPRAI MR T CHHETRI (R-7) SC, K A A C MR. M P BORAH (R-7)
10	WP(C)/3711/2018 B/O	SRI KARTIK NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P ROY MS. B CHOWDHURY MR A K RAI MS. N RAI MR. T R ROY	SC, HIGHER EDU MR. L N DIHINGIA (R4)
11	WP(C)/7942/2019 FIXED	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	WITH I.A.(Civil)/3550/2019 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
	WITH I.A.(Civil)/1895/2021 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS	
12	Cont.Cas(C)/399/2021	DR. D KOTESWARA RAJU Versus PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	

13	WP(C)/5141/2020 B/O	NARNARAYAN KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, SEC. EDU. MR. M KHAN MR. U K NAIR MR. J RAHMAN MR R ISLAM
	WITH I.A.(Civil)/2269/2020 in WP(C)/5141/2020	ABDUL JALIL Versus NARNARAYAN KATAKI AND 4 ORS.	MR. M KHAN MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, SEC. EDU. MR. D K DAS MR H K NATH
14	WP(C)/1949/2021 FIXED	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
15	WP(C)/2706/2021 FIXED	PRADIP CH BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI	SC, ELEM. EDU
16	WP(C)/3430/2021 B/O	SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MD Y ALI	SC, ELEM. EDU MR H DAS (r-5) MR. B C DEKA (r-5)
17	WP(C)/3850/2021 FIXED	JATINDRA ROY @ JATINDRA RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)
18	WP(C)/4241/2021 FIXED	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
19	WP(C)/4384/2021 B/O	NAVANITA GOGOI Versus THE STATE LEVEL COMMITTEE AND 3 ORS.	MR. A K DUTTA	SC, SEC. EDU. GA, ASSAM
20	WP(C)/4917/2021 B/O	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
21	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
22	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
23	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
24	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
25	WP(C)/5636/2021 FIXED	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
	WITH I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
26	WP(C)/5881/2021 CAVT. NO.07552/021, FIXED	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, SEC. EDU. MR. A K DUTTA FOR CAVEATOR

27	WP(C)/6962/2021 B/O	RUDRA CHANDRA DAS Versus THE VICE CHANCELLOR, GAUHATI UNIVERSITY AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, G U
28	WP(C)/7264/2021 B/O	MANIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU SC, FINANCE
29	WP(C)/586/2022 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
30	WP(C)/2012/2022 FIXED	AJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
31	WP(C)/2303/2022 FIXED	DIPTIMONI SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
32	WP(C)/2395/2022 FIXED	MD. NOUSHAD ALI AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
33	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
34	WP(C)/6004/2022 FIXED	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
35	WITH WP(C)/2776/2020	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA

ORDERS

36	Cont.Cas(C)/529/2020 B/O	SANJIT BISWAS AND ANR. Versus DR. BIJOYA CHOUDHURY, AES AND ANR.	MRS A BUJARBARUAH	MR. D SAIKIA MR. S BORA
37	Cont.Cas(C)/54/2022 B/O	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
38	Cont.Cas(C)/346/2022 B/O	JAYANTA KR. RAY Versus SMT. SURANJANA SENAPATI, ACS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	MR. D SAIKIA MR. N J KHATANIANAR MS. N PHUKAN
39	Cont.Cas(C)/495/2022 B/O	BHAR UDDIN BARBHUIYA Versus SMT. SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
40	Cont.Cas(C)/552/2022 B/O	SANOWER UDDIN Versus DR. BIJOYA CHOUDHURY	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
41	WP(C)/3944/2022 B/O	ADITYAJYOTI BHARADWAJ Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, AHSEC SC, EDU
42	WP(C)/4796/2022 B/O	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E)
43	WP(C)/5656/2022 B/O	DAMODAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, AG MR. S K MEDHI SC, EDU
44	WP(C)/6063/2022 B/O	ABDUL ROSHID TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM

HEARING

45	WP(C)/5209/2016 WP(C) 361/2013(D/O), FIXED	ISMAIL ALI SK. Versus THE STATE OF ASSAM and 8 ORS.	MR.D P CHALIHA MR.R ISLAM MR.U P CHALIHA	GA, ASSAM(R4) MR.M DUTTAR-9 MR.M ISLAM(R-9) SC, ELEMENTARY EDUCATION(R1,2,3,5 & 6) MR.N UDDIN(R-9)
	WITH			
46	WP(C)/1177/2015	MD. ISMAIL ALI SK. Versus THE STATE OF ASSAM AND 7 ORS	MR.R ISLAM MR.M U MONDAL MR.A S CHOUDHURY MDI H KHAN	MR.G SAROWAR(R-8) GA, ASSAM(R4) MR.M DUTTAR-8 MSN NASRIN(R-6 & 7) MR.M HUSSAIN(R-6 & 7) MR.M ISLAM(R-8) SC, ELEMENTARY EDUCATION(R1-3&5) MR.N UDDIN(R-8)
	WITH			
47	WP(C)/3620/2018 FIXED	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, HIGHER EDU MR. JUNM LASKAR
	WITH			
48	WP(C)/951/2018	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
	WITH			
49	WP(C)/6328/2018 WITH WP(C)/6093/2016 (D/O) WITH WP(C)/4731/2015 (D/O) WITH WP(C)/8734/2003 (D/O) FIXED	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM MR. R. DHAR, SC, WPT & BC DEPARTMENT SC, FINANCE DEPTT. SC, BTC
	WITH			
50	WP(C)/1714/2021 FIXED	JARINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. M A SHEIKH MS F INTAZ
		STAY MATTERS		
51	WP(C)/3469/2022 FIXED	DIBYA LATA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
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10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday, 15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6971/2022 CAVT. NO.12652/022, FIXED, CAVT./1265/2022	RUHUL AMIN Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
ADMISSION				
2	WP(C)/5974/2021 FIXED	M/S MEENA SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
WITH				
3	WP(C)/6100/2021	M/S ASSAM TIMBER AND SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
WITH				
4	WP(C)/6162/2021	M/S PARESH SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. C K S BARUAH (C.G.C.) SC, FOREST ASSTT.S.G.I.
WITH				
5	WP(C)/6408/2021	M/S HOJAI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K GOGOI (R-9) ASSTT.S.G.I. SC, FOREST
WITH				
6	WP(C)/6733/2021	M/S LASKAR SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K K PARASAR SC, FOREST
WITH				
7	WP(C)/6866/2021	M/S ASSAM SAW MILL AND INDUSTRIES Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.

8	WITH WP(C)/6930/2021 B/O	M/S LAKSHMI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	ASSTT.S.G.I. SC, FOREST
9	WP(C)/3795/2022 B/O	MANAS BORBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
10	WP(C)/4330/2022 B/O	ASHADEEP BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, P H E SC, REVENUE
11	WP(C)/4715/2022 B/O	JAHANARA BEGUM Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A K AZAD	GA, ASSAM SC, FINANCE SC, REVENUE
<u>ORDERS</u>				
12	WP(C)/1768/2022 B/O	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R- 7,8,10 TO 15)
13	I.A.(Civil)/2141/2022 FIXED in LA.App./7446/2022 WITH LA.App./7446/2022 (Filing Number) WITH I.A.(Civil)/7447/2022 (Filing Number)	THE DEPUTY COMMISSIONER, NAGAON Versus HARESHWAR BORAH AND ANR. THE DEPUTY COMMISSIONER, NAGAON Versus HARESHWAR BORAH AND ANR. F THE DEPUTY COMMISSIONER, NAGAON Versus HARESHWAR BORAH AND ANR. F	MR. R BORPUJARI MR. R BORPUJARI MR. R BORPUJARI	
<u>HEARING</u>				
14	WP(C)/3719/2017	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
15	WP(C)/5728/2021 FIXED WITH I.A.(Civil)/922/2022 in WP(C)/5728/2021 WITH	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. T J MAHANTA MR. J SARMAH MR. S BARTHAKUR	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST MR. T J MAHANTA
16	WP(C)/1609/2022	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST
<u>STAY MATTERS</u>				
17	WP(C)/6184/2021	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
18	WP(C)/534/2022	M/S SREE LAXMI RD LINES Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	SC, FINANCE SC, TAXES
19	WP(C)/2110/2022	ABDUL HANNAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
20	WP(C)/3218/2022	M/S D K TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS M DAS MS S KAKATI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
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9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATNG TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./46/2021 PART-HEARD, WITH LCR 5 FILES, P.B.-1, FIXED	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/85/2021 in Crl.A./46/2021	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
2	Crl.A./60/2020 WITH LCR 6 FILES, P.B.-2	SUMAN BISWAS @ SUMANTA BISWAS Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. M BISWAS MS M DAS	GA, AP
3	Crl.A./82/2020 WITH LCR 4 FILES, P.B.-2	SRI JOYRAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MS. B BHUYAN,Ld APP,Assam PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022

10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



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[For Tuesday,15th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./173/2019 B/O, WITH LCR, WP(C)/6420/2018 (D/O)	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	Review.Pet./178/2019 WITH WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



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[For Tuesday,15th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/595/2022 PART-HEARD, FIXED	LAKSHI DAS Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
2	Cont.Cas(C)/600/2022 PART-HEARD, FIXED	ABDUR RAHMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
3	WP(C)/6693/2022 PART-HEARD, FIXED	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
4	WP(C)/6920/2022 PART-HEARD, FIXED	CHAMPA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
5	WP(C)/6923/2022 PART-HEARD, FIXED	DHARMENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
6	WP(C)/6937/2022 PART-HEARD, FIXED	ANU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
7	WP(C)/7053/2022 PART-HEARD, FIXED	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
ADMISSION				
8	WP(C)/4982/2018 PART-HEARD, FIXED	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR M SARMA (SC, UCO BANK)
9	WP(C)/121/2019 PART-HEARD, FIXED	DEBASHIS PUZARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS. U SARMA	GA, ASSAM MR R DHAR (SC, PWD)

10	WP(C)/2595/2021 PART-HEARD, FIXED	LILIMA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE DEPTT.
	WITH			
11	Cont.Cas(C)/592/2022	ANITA DAS Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
12	WP(C)/3909/2022 PART-HEARD, FIXED	EAR ALI @ IYER ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM H M ALI	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
13	WP(C)/7675/2017 (PERSONAL APPEARANCE) FIXED	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
14	WP(C)/969/2021 FIXED	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
15	WP(C)/3999/2021 FIXED	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INCOME TAX
16	WP(C)/7299/2021 FIXED	BABLI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM MR. U N CHATTRY (R-6,7) MR. O LASKAR (R-6,7)
	WITH I.A.(Civil)/3212/2022 in WP(C)/7299/2021	BABLI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
17	WP(C)/780/2022 FIXED	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
18	WP(C)/5398/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
19	WP(C)/7336/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
20	WP(C)/2599/2022 FIXED	MOON KUMAR NATH Versus STATE BANK OF INDIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR S S SHARMA MR. R K D CHOUDHURY, ASGI (R-5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R-1 TO 4) MR B DEORI, GA, ASSAM (R- 6 TO 8)

21	WP(C)/5358/2022 FIXED	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST
22	WP(C)/6075/2022 FIXED	M/S R. D. CONSTRUCTION Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
ORDERS				
23	WP(C)/6003/2022 PART-HEARD, FIXED	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. S DUTTA, SR. SC, PNB
	WITH I.A.(Civil)/3058/2022 in WP(C)/6003/2022	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
24	WP(C)/5214/2022	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, PNB
HEARING				
25	WP(C)/7097/2013 PART-HEARD, FIXED	RANJIT KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT
26	WP(C)/5378/2009 B/O	ON THE DEATH OF HER HUSBAND CONSTABLE NO. 963 MRIDUNISH GOGOI Versus THE STATE OF ASSAM AND ORS	MR I RAFIQUE MS. S B CHOUDHURY MR.P TALUKDAR MR.M AGARWAL	GA, ASSAM
27	WP(C)/6506/2013 FIXED	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGHAIN (R1-4) MR.J HUDA
28	WP(C)/150/2015 WITH LCR, FIXED	THE UNION OF INDIA Versus KUMUD CHANDRA KALITA	MR.D K DEY MS.M PURAKAYASTHA	MR.H RAHMAN MR. B CHAKRAVARTY MS.P BURAGOHAIN MS.S SULTANA MR.J HUDA
	WITH MC/732/2015 in WP(C)/150/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	MR.D K DEY MS.M PURAKAYASTHA
29	WP(C)/824/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA and 3 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	SC, NF RLYR1-4
30	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
31	WP(C)/5551/2019	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)

32 WP(C)/7707/2019
FIXED

GOPAL KRISHNA SAIKIA
Versus
THE ASSAM POWER DISTRIBUTION
COMPANY LTD. (APDCL) AND 7 ORS

MR. R P HAZARIKA

SC, APDCL
MS N DUTTA
MS N DUTTA
MR. K P PATHAK
MR. K P PATHAK
MS H KONWAR
MS H KONWAR

STAY MATTERS

33 WP(C)/3986/2021
FIXED

CMJ BREWERIES PRIVATE LIMITED
Versus
THE UNION OF INDIA AND 3 ORS

DR. A SARAF
MR P BARUAH
MR. Z ISLAM
MR. P DAS
MR S J SAIKIA
MR. N N DUTTA

MR. S SARMA (r-2)
SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,15th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	PIL(Suo Moto)/1/2020 FIXED	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR. S DUTTA S N SARMA MR. K KALITA MR. C SHARMA MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
1	AB/2817/2022	ANSUMA BASUMATARY @ ANSUMAN BASUMATARY Versus THE STATE OF ASSAM	MR Z KAMAR MR. S DIHINGIA MR H BARUAH MR P P PHUKAN	PP, ASSAM
<u>ORDERS</u>				
2	MACApp./252/2017 WITH LCR, B/O	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORA and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
3	I.A.(Civil)/3102/2022 FIXED in El.Pet./5/2021 WITH El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK MR. R BORA Mr. A Baruah	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
		ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	
<u>HEARING</u>				
4	Co.Pet./5/2015	M/S EASTWEST PROJECTS Versus M/S CALCOM CEMENT INDIA LIMITED	DR. A SARAF MR.R SARMA MS.J GOGOI MR.K GOSWAMI MR. P BARUAH	MS.M HAZARIKA MR. S R GOGOI MR. R C DAS MR. K SINGH S C DAS MR. R GOGOI C. SARMAH MR P BURAGOHAIN

	WITH I.A.(Civil)/2631/2022 in Co.Pet./5/2015	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	C. SARMAH	DR. A SARAF
5	RSA/120/2015 CAVT. NO. 465/2015 WITH LCR	SRI JOYDEV KALITA Versus SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MS.N MODI MS.M CHOUDHURY MR.G SARMA MR.S DUTTASr.Adv. MR.S DUTTA MS.D DAS MR.C SHARMA FOR CAVEATOR
	WITH I.A./602/2015 in RSA/120/2015	SRI JOYDEV KALITA Versus SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
6	RSA/248/2018 WITH LCR	ABDUL GAFUR Versus GOVERNING BODY UDALI JUNIOR COLLEGE AND 14 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	I HASIEB (R2, R4-R11) MR. H RAHMAN (R2, R4- R11) MR A N AHMED (R12, R13, R14, R15) MR. P P DUTTA (R2, R4- R11)
7	Test.App./3/2022 WITH LCR, FIXED	SMT. PRATIMA DUTTA Versus SMT. RUPALI BARGLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
<u>STAY MATTERS</u>				
8	CRP/101/2022 FIXED	PRABINDRA KUMAR BORDOLOI Versus MAMONI DEKA	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2514/2022 FIXED	ABDUL MUNIM Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
2	W.P.(CrI.)/22/2022 FIXED	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS	MR. D DAS SR. ADV MR A JAIN MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
	WITH I.A.(CrI.)/327/2022 in W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
HEARING				
3	RSA/25/2013 WITH LCR	ABDUL SALAM@ ABDUS SALAM and ANR, Versus JULHAS ALI and ORS	MR.N DHAR MD.B HUSSAIN MR.P B MAZUMDER	MR.B BANERJEE MR.A ROSHID MR.A ROSHID MS. R CHOUDHURY MS.M R DEVI MS.M R DEVI MR.A MOBARAQUE
4	RSA/370/2017 WITH LCR, FIXED	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY

	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
5	RSA/54/2018 WITH LCR, FIXED	SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. M AHMED MR. A R SIKDAR MR. N AHMED MR. M H TALUKDAR	MR. Z HUSSAIN MS. B B AHMED
6	RSA/232/2018 WITH LCR, FIXED	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE MR. S DUTTA	MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	WITH I.A.(Civil)/1921/2021 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR
	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
7	Arb.A./8/2020 WITH LCR, FIXED	UNION OF INDIA AND 2 ORS Versus M/S BIKASH ENTERPRISES	MR. B K DAS MR H P GUWALA	MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA

STAY MATTERS

8	CRP/87/2022 FIXED	DILIP KUMAR KANKARIA Versus M/S NATHMAL RAJ KUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	MR G JALAN MS Y BHUTIA
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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022

10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 12****[CRIMINAL AND CIVIL BENCH-I****THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)
AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	CRP/84/2022 CAVT. NO.05602/022, FIXED	MD. ZULFIQUR ALI Versus MD. AZADUR RAHMAN HAZARIKA	MR. R BARUAH MR. A IQBAL	MS N RAHMAN (FOR CAVEATOR)
<u>ORDERS</u>				
2	FAO/5/2019 FIXED	SMT SABITA SEN Versus SHRI KABINDRA SEN AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR K K GOSWAMI MR. L M RAHMAN	
3	I.A.(Civil)/1482/2019 FIXED in MACApp./4548/2019 WITH MACApp./4548/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SAIFUL ISLAM AND ANR M/S UNITED INDIA INSURANCE CO. LTD Versus SAIFUL ISLAM AND ANR	MD. A AHMED MR. A J SAIKIA MR G S BORO	
4	Review.Pet./98/2022 in MFA/14/2022(D/O), WITH LCR, FIXED WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR. THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MR H BURAGOHAIN MS A DEVI	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
<u>HEARING</u>				
5	MACApp./87/2013 WITH LCR, FIXED WITH MC/716/2013 in MACApp./87/2013	UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS, UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA MS.N MODI MRS.U DUTTA MR.S DUTTA	MR.S DAS MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA

6	CRP/43/2015 WITH LCR, FIXED	MD. ALKASH ALI and ANR. Versus SYED NAWAB HUSSAIN and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)
7	Review.Pet./51/2015 in MACApp./128/2012(D/O)	BHUBAN CH BORAH and ANR Versus NEW INDIA ASSURANCE CO LTD and ANR	MR G JALAN MR.G KHANDELIA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTA MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
WITH				
8	Review.Pet./7/2016	NEW INDIA ASSURANCE COMPANY LTD Versus SRI BHUBAN CHANDRA BORAH and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
9	I.A.(Civil)/2062/2019 WITH LCR in MFA/155/2019	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B SARMAH	
WITH				
	MFA/155/2019	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B SARMAH MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
10	CRP/48/2022 WITH LCR, FIXED	DILIP KUMAR KANKARIA Versus ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYA	MR G JALAN MS B DAS
<u>STAY MATTERS</u>				
11	CRP(IO)/80/2021 WITH LCR, FIXED	KAILASH CHANDRA SARMA Versus RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2980/2022	AZAD ALI Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
2	Bail Appln./2981/2022	ZOMIR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
3	Bail Appln./2982/2022	BIJOY SHAH @ BIJOY SAH AND ANR Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
4	Bail Appln./2987/2022	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
5	Bail Appln./2991/2022	SHAH ALOM AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
6	Bail Appln./2998/2022	BISWAJIT DAS Versus THE STATE OF ASSAM	MR S N KRISHNATRAYA MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM
7	Bail Appln./2999/2022	DEEPA DEVI Versus THE STATE OF ASSAM	MS S UPADHYAYA	PP, ASSAM
8	Bail Appln./3002/2022	FAIZUDDIN ALI @ FAIZUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N N JHA MR. A C RAY MR. M UDDIN	PP, ASSAM
9	Bail Appln./3008/2022	ABBAS ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
10	Bail Appln./3010/2022	RAJU NATH Versus THE STATE OF ASSAM	MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM

11	Bail Appln./3013/2022	DHANJIT RAMCHIARY Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
12	Bail Appln./3019/2022	ASHOK BORAH Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. R THAKURIA	PP, ASSAM
13	Bail Appln./3023/2022	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. R THAKURIA	PP, ASSAM
14	Bail Appln./3024/2022	SAMAR DAS Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. R THAKURIA	PP, ASSAM
15	Bail Appln./3029/2022	MUNIN LAHON Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
16	Bail Appln./3031/2022	BUDHI SAMBYO Versus THE STATE OF ASSAM	MR D MAZUMDER MR. S BISWAS MS D DEVI	PP, ASSAM
17	Bail Appln./3035/2022	RITA RABI DAS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
MOTION				
18	Crl.Pet./1122/2022	ABDUS SELIM @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
19	Crl.Pet./1123/2022	SMT. BAGMITA SARMA Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
20	Crl.Pet./1125/2022	ABDUL RASHID Versus THE STATE OF ASSAM	MR. R C DAS MRS. A BHATTACHARYYA	PP, ASSAM
21	Crl.Pet./1126/2022	PRVINDER KR YDAV @ PARVINDER KR YADAV Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
22	Crl.Pet./1130/2022	HIRAN ALI Versus THE STATE OF ASSAM	MS R R MUZIB MS T GHOSH	PP, ASSAM
23	Crl.Pet./1132/2022	ANJALI SHARMA Versus THE STATE OF ASSAM AND ANR.	MS. N UPADHYAY	PP, ASSAM
24	Crl.Pet./1133/2022	BIPUL KALITA Versus THE STATE OF ASSAM AND ANR.	MD. S M RAHMAN MR. R AHMED MR A I TALUKDAR	PP, ASSAM
25	AB/3302/2022	KIRTIMAN BISWAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
26	AB/3303/2022	NIRONGKOSH BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
27	AB/3305/2022	MD. SAIFU ALI @ SAIFUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
28	AB/3307/2022	ANTAZ ALI Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
29	AB/3308/2022	BABUL ISLAM @ BABUL ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
30	AB/3311/2022	TARAMANI BIBI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM

31	AB/3316/2022	TAIZUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
32	AB/3318/2022	ARUP DAS @ ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY Mr M U Ahmed MR. I U CHOWDHURY	PP, ASSAM
33	AB/3319/2022	FARUK ABDULLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
34	AB/3331/2022	RAHIM ALI @ ABDUL RAHIM AND 5 ORS. Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN	PP, ASSAM
35	AB/3333/2022	PARESH KUMBANG Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
36	AB/3334/2022	MOIN UDDIN AHMED Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
37	AB/3341/2022	RAMEN LAHAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
38	AB/3346/2022	SAHINUR SHEIKH @ SAHINUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
39	AB/3357/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<u>ADMISSION</u>				
40	WP(C)/8162/2018 PART-HEARD, FIXED	TOFAZZAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	WITH I.A.(Civil)/671/2019 in WP(C)/8162/2018	ABED ALI KHAN AND ANR Versus TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
<u>BAIL HEARING (BA)</u>				
41	Bail Appln./2375/2022 WITH CASE DIARY	RAFIKUL ISLAM Versus THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE	PP, ASSAM
42	Bail Appln./2626/2022 FIXED	DHIREN DEKA Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
43	Bail Appln./2638/2022 FIXED. WITH SCANNED COPY OF CD.	CHIRAJ GOGOI AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY MR P H KONWAR	PP, ASSAM
44	Bail Appln./2692/2022 WITH CASE RECORD, FIXED	SANKAR SOREN AND 3 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
45	Bail Appln./2749/2022 FIXED.	OMAR FARUQUE Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
46	Bail Appln./2962/2022 FIXED	NASER ALI @ NASER UDDIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
47	Bail Appln./2964/2022 FIXED	SAIFUL ISLAM @ SAIFUL ALI @ SHAMPOO Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM

BAIL HEARING

48	AB/2639/2022	MD. ASHIP KHAN Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
49	AB/2761/2022	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
50	AB/2777/2022	ABDUL MANNAN @ RITU AND 4 ORS Versus THE STATE OF ASSAM	MR A ALI MR. P K MUNIR MS. M KHATUN MR. A. GAYAN	PP, ASSAM
51	AB/2827/2022 FIXED	KASER ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
52	AB/2877/2022	MAMU SAIKIA GOGOI AND ANR Versus THE STATE OF ASSAM	MR. R DE MS. D DEVI	PP, ASSAM
53	AB/2995/2022 FIXED	PULIN CH. BORAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. I U CHOWDHURY	PP, ASSAM
54	AB/3011/2022	CHOW HINAYA MUNGLANG Versus THE STATE OF ARUNACHAL PRADESH	MR H K NATH	PP, A P
55	AB/3145/2022 FIXED	JIYARUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
56	AB/3149/2022	DR. SARAT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
57	AB/3151/2022 FIXED	HUSSAIN ALI MANDAL @ HOSEN ALI MANDAL Versus THE STATE OF ASSAM	MR. P A AHMED MR. D BORA MR. M A MONDAL	PP, ASSAM
58	AB/3159/2022 FIXED	HAZRAT ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
59	AB/3166/2022 FIXED	ALI AKABBAR KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
60	AB/3352/2022	DHANJIT TALUKDAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3018/2022	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
2	Bail Appln./3020/2022	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR P K DAS MR P K DAS MR. M BARUAH	PP, ASSAM
3	Bail Appln./3025/2022	JAYA BEGUM @ JOYA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
4	Bail Appln./3026/2022	RASHIDA AHMED AND ANR Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR M SHELM	PP, ASSAM
5	Bail Appln./3027/2022	SANKAR SAHA Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
6	Bail Appln./3028/2022	SRI DEEPAK @ DIPU SRIVASTAV Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
7	Bail Appln./3030/2022	SUMIT DHAR Versus THE STATE OF ASSAM	MR D C CHAKRAVARTY	PP, ASSAM
<u>MOTION</u>				
8	Tr.P.(Crl.)/35/2022	ARUP ROY Versus SUMAN DEY	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH	
9	Crl.Pet./1135/2022	SHILPI KUMARI @ SHILPI KUMARI RAI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	PP, ASSAM
10	Crl.Pet./1136/2022	HIRU NATH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	PP, ASSAM

11	Crl.Pet./1137/2022	MD. MAFIJUR RAHMAN @ MOFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR B CHANDA	PP, ASSAM
12	Crl.Pet./1138/2022	ROHIMA BIBI AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM
13	Crl.Pet./1139/2022	KAUSHIK BORO AND 6 ORS Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
14	Crl.Pet./1140/2022	TILAK SARMA Versus THE STATE OF ASSAM AND ANR.	DR. N DEKA MS. S DAS	PP, ASSAM
15	Crl.Pet./1141/2022	M/S MPR INFRATECH PVT LTD AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS K BHATTACHARYYA	PP, ASSAM
16	Bail Appln./3034/2022	MD. JAHARUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
17	AB/3345/2022	AMIR HOSEN Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
18	AB/3354/2022	ANAM MARANDI Versus THE STATE OF ASSAM	MR. A KHAN MR. M DUTTA	PP, ASSAM
19	AB/3356/2022	JITU GOHAIN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
20	AB/3359/2022	ANUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N AHMED MR. B M CHOUDHURY MD S I AHMED	PP, ASSAM
21	AB/3360/2022	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
ADMISSION				
22	Crl.Pet./469/2018 FIXED	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
23	Crl.Pet./947/2019 WITH LCR 4 FILES, FIXED	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR. A K CHAUDHURY MR D AKRAM MS R SAIKIA	MR J C GAUR M. DEY MR D SAIKIA PP, ASSAM (R4)
24	WITH Crl.Pet./410/2020	M/S ATAL SRORES AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR	PP, ASSAM
25	Crl.Pet./609/2020 WITH LCR 2 FILES, FIXED	ANJUMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. R K JAIN (R-2) TRISHNA RAMCHIARY (R-2) PP, ASSAM
26	Crl.Rev.P./11/2022 FIXED	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. H KALITA (r-2) PP, ASSAM
27	WITH I.A.(Crl.)/11/2022 in Crl.Rev.P./11/2022	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
27	WITH Crl.Pet./598/2021	NANDKISHORE BASFORE Versus THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	PP, ASSAM

28	CrI.A./294/2022	ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/707/2022 in CrI.A./294/2022	ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
		<u>BAIL HEARING (BA)</u>		
29	Bail Appln./1946/2022	SMT. PINKI CHETIA DAS @ PINKI SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
30	Bail Appln./1976/2022 WITH CASE DIARY, FIXED	RAMLOCHAN CHOUDHURY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
31	Bail Appln./2176/2022 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM
32	Bail Appln./2369/2022 WITH CASE DIARY, B/O	JAKIR HUSSAIN @ JAHANGIR ISLAM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
33	Bail Appln./2517/2022 WITH CASE DIARY, FIXED	MAINUDDIN AHMED Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
34	Bail Appln./2558/2022	NABAJIT PAUL Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
35	Bail Appln./2578/2022 FIXED	HUIREM RAJEN METEI @ HUIREM RAJEN SINGH Versus THE UNION OF INDIA	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, NCB
		<u>BAIL HEARING</u>		
36	AB/2181/2022	SOTKIRI BEY Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. A B T HAQUE MS. R R SAIKIA	PP, ASSAM
37	AB/2261/2022	INAMUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
38	AB/2289/2022	NARESWAR MALAKAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI	PP, ASSAM
39	AB/2324/2022	HIRAK JYOTI SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM
	WITH			
40	AB/2010/2022	MADHAB BEZBARUAH Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI MS. P PHUKAN	PP, ASSAM
	WITH			
41	AB/2067/2022	RAKESH DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	AB/2333/2022	MD. ABUL KALAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
43	AB/2345/2022	MOONTAJ AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
44	AB/2365/2022 WITH CASE DIARY	JABIR AHMED Versus THE STATE OF ASSAM	MR. M A CHAUDHURY	PP, ASSAM

45	AB/2431/2022 WITH CASE DIARY	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
46	AB/2488/2022	MUBID ALI Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
47	AB/2559/2022	SAZADUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	G UDDIN MS. P ADHIKARI PP, ASSAM
48	AB/2998/2022 FIXED	ABDULLA AL FARUK MAZUMDER Versus THE STATE OF ASSAM	MR. N J DUTTA MR J H LASKAR	PP, ASSAM
49	AB/3014/2022 FIXED	JAHIDUL ISLAM @ MD. JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A MOBARAQUE	PP, ASSAM
50	AB/3071/2022	KISHORE KUMAR KAKATI Versus THE STATE OF ASSAM	MR. A M BORA MR. N K KALITA MR D DEKA	PP, ASSAM
HEARING				
51	Crl.A./196/2011 WITH LCR 2 FILES, FIXED	KHANIN DAIMARY Versus STATE OF ASSAM AND ANR	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
52	Crl.A./52/2012 WITH LCR 5 FILES, FIXED	MUFOSIL ALI @ MUBOSIL ALI Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MR.W RAHMAN MS.R CHETRI	PP, ASSAM
53	Crl.Rev.P./359/2018 WITH LCR 3 FILES, FIXED	PULINDRA DAS @ KOLIYA Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
54	Crl.Pet./742/2022 WITH LCR 1 FILE, FIXED	SIDDARTH MUNDRA AND ANR Versus STEEL TRADERS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	MR. D CHAKRABARTY MS. J DEKA

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/33/2022 PART-HEARD, FIXED	MRIDUL HAZARIKA Versus MD. SARULLA KHAN	MR. S SAHU MR. S SAHU	MR. S K SINGH MR B PUSHILAL
WITH				
2	CRP(IO)/220/2022	MRIDUL HAZARIKA Versus MD. SARULLA KHAN	MR. S SAHU	
3	WP(C)/4604/2019 FIXED	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
4	WP(C)/6847/2019 FIXED	ISMAIL ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. M ALI MR S ISLAM	MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/7067/2019 FIXED	NIRMAL BHOWMIK AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T U LASKAR MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	MR. B DEORI, G A SC, REVENUE
6	WP(C)/2683/2021 FIXED	HCC-CPL (JV) Versus THE UNION OF INDIA AND 9 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
7	WP(C)/3041/2021 CAVT. NO.03242/021, FIXED	RAHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR

8	WITH WP(C)/4357/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. H DAS (RESP. NO 6) FOR CAVEATOR
	WITH I.A.(Civil)/2017/2020 in WP(C)/4357/2020	ABU SAYED FAKIR Versus BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD. AND 5 ORS.	MR H DAS	MR. N HOQUE MR M HUSSAIN
9	WITH WP(C)/4398/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
10	WITH WP(C)/4400/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
11	WITH WP(C)/4448/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DHANUBHANGA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
12	WITH WP(C)/1054/2022	BOARD OF DIRECTORS OF ANANDAPUR COOPERATIVE SOCIETY LTD AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN MR A K AZAD	SC, CO OP
13	WITH WP(C)/2298/2022	BOARD OF DIRECTORS OF DULLAVCHERRA COOPERATIVE SOCIETY LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, CO OP
14	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
15	WITH WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
<u>ORDERS</u>				
16	WP(C)/2871/2022 PART-HEARD, FIXED	PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.

17	I.A.(Civil)/1661/2017 FIXED in LA.App./297004/2017 WITH LA.App./297004/2017 (Filing Number) WITH I.A.(Civil)/1112/2020 WITH I.A.(Civil)/1113/2020 WITH I.A.(Civil)/1114/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI GALLENDRA MOMIN and ANR THE GENERAL MANAGER and ANR, Versus GALLENDRA MOMIN and ANR, THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR. THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus ON THE DEATH OF GALLENDRA MOMIN HIS LEGAL HEIRS AND ANR. THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY AND ANR Versus ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY MR G GOSWAMI MR G GOSWAMI MR G GOSWAMI	MR Z HUSSAIN MR Z HUSSAIN (R-1,2,3,4,5) MR. M HOQUE (R-1,2,3,4,5) MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5) MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5)
<u>HEARING</u>				
18	WP(C)/5960/2017 FIXED	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA MS.T GOSWAMI MS.T GOSWAMI SC, AFC	
19	WP(C)/524/2021	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI	
20	WP(C)/1367/2022 FIXED	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA AND 3 ORS	MR. N BARUAH MR. R J DAS MS. P BARUAH (r-4) SC, POWER GRID	
<u>STAY MATTERS</u>				
21	WP(C)/1409/2017	OMPRAKASH SHAH Versus THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY MR.S K SINGH MR.A DUTTA MR.P J PHUKAN GA, ASSAM SC, APDCL MR.H K SHARMA SC, PCB	
22	WP(C)/1379/2020 WITH LCR	PUTALI CHANGMAI Versus UNION OF INDIA AND 4 ORS.	MR. L N DIHINGIA GA, ASSAM SC, NF RLY	
23	WP(C)/4510/2020	M/S PLEXUS CONSTRUCTIONS AND ENGINEERING PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM MR S P DAS (SC,S E AND E DEPTT.)	
24	WP(C)/2607/2022	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR K L GUPTA (r-6) MR G KHANDELIA (R7) MR. K DEKA (R7) MS N KALITA (R7) SC, FOREST	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./169/2019 WITH LCR 1 FILE, FIXED	KANDARPA KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. D K DAS MR. N K KALITA MS. P BHUYAN MR D DEKA	MR. B P SINHA (R2) MR. I AHMED (R2) PP, ASSAM
ORDERS				
2	I.A.(Crl.)/402/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./291/2019 WITH Crl.A./291/2019	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
		SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
HEARING				
3	Crl.A./120/2011 WITH LCR 3 FILES, P.B.-1	MD SAHAD ALI AND ANR Versus MD FAIZUR RAHMAN AND ANR	MR.B CHOUDHURY MR. E AHMED MR.R K JAIN MR.D BANIA MR.S K BARUAH	PP, ASSAM MR.A KHALEK
4	Crl.A./211/2011 WITH LCR 5 FILES	ZAIN UDDIN CHOUDHURY Versus STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MR.Z RAHMAN	PP, ASSAM
5	Crl.Pet./15/2016 FIXED	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM
6	WITH Crl.Pet./40/2016	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM

7	WITH Crl.Pet./227/2017	MANISH GUPTA Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
8	WITH Crl.Pet./228/2017	SANJAY DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
9	Crl.A./426/2017 WITH LCR 1 FILE, P.B.-1	SRI CHITTARANJAN PATOWARY Versus THE STATE OF ASSAM and 2 ORS	MR.D K BHATTACHARYYA MRS.R B DEB MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR J SHARMA (R-2) MR. P THAKURIA MR. P THAKURIA MR. H J RAI PP, ASSAM
10	Crl.Pet./918/2017 WITH LCR 3 FILES, FIXED	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
11	Crl.A./138/2018 WITH LCR 2 FILES	MD EYASHIN ALI @ EYASIN ALI Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MOLLAH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/387/2020 in Crl.A./138/2018	MD EYASHIN ALI @ EYASIN ALI Versus UNION OF INDIA,	MS. S K NARGIS	SC, NCB
12	WITH Crl.A./145/2018	MD SAIFUDDIN AHMED @ MD SAIFUDDIN Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MULLA	ASSTT.S.G.I.
	WITH I.A.(Crl.)/391/2020 in Crl.A./145/2018	MD SAIFUDDIN AHMED @ MD SAIFUDDIN Versus UNION OF INDIA,	MS. S K NARGIS	ASSTT.S.G.I.
13	Crl.A./142/2019 WITH LCR 4 FILES, FIXED	SRI JAY RAM RAY Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT PP, ASSAM
14	Crl.Pet./556/2019 WITH LCR 1 FILE, FIXED	SAMSUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	G UDDIN (R-2) MS. P ADHIKARI (R-2) PP, ASSAM
15	Crl.Pet./519/2021 WITH LCR 2 FILES, FIXED	BINDITA SEN Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
16	Crl.Pet./56/2022 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. J A AHMED MR. K M HASSAN PP, ASSAM
17	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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14)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,15th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3017/2022	DHANRAJ BASUMATARY @ ROCKY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
2	Bail Appln./3021/2022	JAGIR ALI AND ANR Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MS B TALUKDAR	PP, ASSAM
MOTION				
3	Crl.Rev.P./543/2022	ROOPJYOTI DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A SATTAR S CHOUDHURY	PP, ASSAM
4	Crl.Rev.P./544/2022	GOLAP HUSSAIN Versus NASRIN AHMED	MR P UPADHYAY MR A UPADHYAY	
5	AB/3342/2022	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
6	AB/3344/2022	JISHU DAS Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
ADMISSION				
7	Crl.Pet./1403/2019 WITH LCR 2 FILES, FIXED	PANKAJ KHATANIAR @ KATANIAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./2924/2022 FIXED	MIRJUL ALI Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM

9	Bail Appln./2990/2022 FIXED	MD. AMIR KHAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
BAIL HEARING				
10	AB/2459/2022 FIXED	MORJIYANA KHATUN @ BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
11	AB/2498/2022 FIXED	JALANDHAR KUMAR SINGH @ JALANDHAR KUMAR @ JALANDHAR SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	
12	AB/2524/2022 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
13	AB/2528/2022 FIXED	BHAIRAB BHUYAN Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
14	AB/2548/2022 FIXED	ALAL UDDIN Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
15	AB/2616/2022 FIXED	JITEN KALITA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
16	AB/2642/2022 FIXED	TAFIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	AB/2689/2022 FIXED	HAFIZUR RAHMAN @ HIFZUR RAHMAN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR. A KAKATI	PP, ASSAM
18	AB/2798/2022 FIXED	RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI	PP, ASSAM
19	WITH Bail Appln./2443/2022	PRANJAL BARMAN Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
20	WITH Bail Appln./2453/2022	NAYAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
21	WITH Bail Appln./2462/2022	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. T DEURI MR. P M TALUKDAR MR. R BAISHYA MS R AKHTAR	PP, ASSAM
22	WITH Bail Appln./2475/2022	GOBINDA CHOUDHURY Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
23	WITH Bail Appln./2490/2022	NUR ISLAM AHMED Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
24	WITH Bail Appln./2521/2022	PINKU BARUAH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
25	WITH Bail Appln./2644/2022	KUHIRAM DEKA Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM

26	WITH Bail Appln./2781/2022	JAYANTA DAS Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI	PP, ASSAM
27	WITH AB/2822/2022	AJJ ALI @ AZIZUL Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI MS. S. KAR	PP, ASSAM
28	AB/2802/2022	JOSMOT ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
29	AB/2879/2022 FIXED	ASHIM SHARMA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS M DAS MS. J GHOSH MR. A K DAS	PP, ASSAM
30	AB/2960/2022	TIKENDRA NATH CHAMUAH AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	AB/3051/2022 FIXED	MAYUR GOSWAMI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/3060/2022 FIXED	MRINMOY BORA Versus THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN	PP, ASSAM
33	AB/3064/2022 FIXED	DULAL HUSSAIN Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
34	AB/3082/2022 FIXED	AYESHA SULTANA CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
35	AB/3083/2022 FIXED	MOYNA MIYA BARBHUIYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A H M R CHOUDHURY	PP, ASSAM
36	AB/3123/2022 FIXED	SAHJAMAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
37	AB/3225/2022 FIXED	MOFIZUL ISLAM Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
<u>ORDERS</u>				
38	I.A.(CrI.)/475/2022 AB 2387/2021(D/O), FIXED in AB/2387/2021	THE STATE OF ASSAM AND ANR. Versus POONAM THAKUR AND ANR		MR. B BHAGAWATI MR. R PHUKAN
<u>HEARING</u>				
39	CrI.A./103/2021 PART-HEARD, WITH LCR 2 FILES, P.B.-1	SHRI NAVEEN KUMAR @ NAVEEN PRAKASH AND ANR Versus UNION OF INDIA AND ANR	MS. S K NARGIS MS N DAS MS. A MESEN	SC, CUSTOMS
40	CrI.Rev.P./381/2018 WITH LCR 3 FILES, FIXED	ANWAR ALI Versus SUMIT DAS AND ANR.	MR. B DEKA MR. P JAIN MR. B P CHANGMAI	MR D SARMA (R1) PP, ASSAM MS. B SARMAH (R1)
41	CrI.Rev.P./309/2019 WITH LCR 1 FILE, FIXED	BISHNU DAYAL SAHU Versus THE STATE OF ASSAM	MR B D DAS MS. R DEKA	PP, ASSAM
42	CrI.Rev.P./129/2020 WITH LCR 3 FILES	NARAYAN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MS. M RABHA	MR. S MUNIR (R-2) MR. S MUNIR (R-2) MS N ISLAM (R-2) MS. L ISLAM (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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